NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 714/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE PARTIES:

Bright Steel Processors

V/s

Ganayaka Steels Pvt.Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

- None present. This matter is transferred from the Hon'ble Bombay High Court pertaining to the Provisions of Section 433(e) of the Companies Act, 1956.
- Registry is directed to inform Petitioner to file Form No. 5 as per the provisions of the New Act on or before 30-05-2017.
- The Matter is listed for hearing on 05-07-2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 25.04.2017